

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) and (b) Few instances of human organ trade have come to the notice of the Ministry of Health and Family Welfare through complaints/media reports. Public health and hospitals being State subject, these cases are forwarded to the concerned State Government for investigation and taking action as per the provisions of the Transplantation of Human Organs and Tissues Act, 1994. Further, details of such cases are not maintained by the Ministry of Health and Family Welfare. However, as per information received from Delhi Police, 5 Cases were registered pertaining to illegal organ trade/transplantation during the years 2014 to 2019 (upto 31.05.2019), and a total of 34 persons were arrested including doctors, officials of hospitals, mediators, donors, recipients, etc.

(c) and (d) The Government of India enacted the Transplantation of Human Organs and Tissues Act (THOTA), 1994 and made rules thereunder for regulation of removal, storage and transplantation of human organs and tissues for therapeutic purposes. The Act has provisions for imprisonment upto 10 years and fine upto ₹ One crore for commercial dealings in human organs. The enforcement of provisions of the Act falls within the ambit of the respective law enforcement agencies/State Governments.

Conversion of district hospitals into medical hospitals

1200. DR. PRABHAKAR KORE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that Government proposes to convert district hospitals into medical colleges to boost availability of human resources in the health sector;

(b) if so, details of the proposal and number of district hospitals for conversion into medical colleges, State-wise; and

(c) the time-frame for implementation of the proposed scheme and details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) to (c) The Ministry of Health and Family Welfare is implementing a Centrally Sponsored Scheme namely 'Establishment of new Medical Colleges attached with existing district/referral hospitals' with fund sharing between the Central Government and States in the ratio of 90:10 for NE/special category States and 60:40 for other states. Under the scheme, 82 districts hospitals in 21 States/UT under Phase-I and II have been identified to establish new Medical Colleges attached with existing district/referral hospitals. Out of these, 39 medical colleges have become functional. The time frame for implementation for Phase-I and Phase-II of the Scheme is 2019-20 and 2021-22 respectively. List of districts/medical colleges identified/approved under Phase-I and Phase-II of the Scheme is enclosed at Statement-I and II respectively.

Statement-I

List of districts approved under Phase-I of the Centrally Sponsored Scheme for Establishment of new medical colleges attached with existing district/referral hospitals

Sl.No.	State/UT	Districts
1	2	3
1.	Andaman and Nicobar Islands	1. Port Blair
2.	Arunachal Pradesh	2. Naharlagun
3.	Assam	3. Dhubri
		4. Nagaon
		5. North Lakhimpur
		6. Diphu
4.	Bihar	7. Purnia
		8. Saran (Chhapara)
		9. Samastipur
5.	Chhattisgarh	10. Rajnandgaon
		11. Sarguja
6.	Himachal Pradesh	12. Chamba
		13. Hamirpur
		14. Nahan (Sirmour)
7.	Haryana	15. Bhiwani
8.	Jharkhand	16. Dumka
		17. Hazaribagh
		18. Palamu (Daltonganj)
9.	Jammu and Kashmir	19. Anantnag
		20. Baramulla
		21. Rajouri
		22. Doda
		23. Kathua

1	2	3
10.	Madhya Pradesh	24. Datia
		25. Khandwa
		26. Ratlam
		27. Shahdol
		28. Vidisha
		29. Chindwara
		30. Shivpuri
11.	Maharashtra	31. Gondia
12.	Meghalaya	32. West Garo Hills (Tura)
13.	Mizoram	33. Falkawn
14.	Nagaland	34. Naga Hospital
15.	Odisha	35. Balasore
		36. Baripada (Mayurbhanj)
		37. Bolangir
		38. Koraput
		39. Puri
16.	Punjab	40. SAS Nagar
17.	Rajasthan	41. Barmer
		42. Bharatpur
		43. Bhilwara
		44. Churu
		45. Dungarpur
		46. Pali
		47. Sikar
18.	Uttar Pradesh	48. Basti
		49. Faizabad
		50. Firozabad
		51. Shahjahanpur
		52. Bahraich

1	2	3
19.	Uttarakhand	53. Almora
20.	West Bengal	54. Birbhum (Rampur Hat)
		55. Cooch behar
		56. Diamond harbour
		57. Purulia
		58. Raiganj, North Dinajpur

Statement-II

List of 24 medical colleges identified under Phase-II of the Centrally Sponsored Scheme for Establishment of new medical colleges attached with existing district/referral hospitals

Sl. No.	State	Location Selected by State Government
1	2	3
1.	Bihar	1. Sitamarhi
		2. Jhanjharpur
		3. Siwan
		4. Buxar
		5. Jamui
2.	Jharkhand	6. Koderma
		7. Chaibasa (Singhbhum)
3.	Madhya Pradesh	8. Satna
4.	Odisha	9. Jajpur
5.	Rajasthan	10. Dholpur
6.	Uttar Pradesh	11. Etah
		12. Hardoi
		13. Pratapgarh
		14. Fatehpur

1	2	3
		15. Siddharthnagar (Domariyaganj)
		16. Deoria
		17. Ghazipur
		18. Mirzapur
7.	West Bengal	19. Barasat
		20. Uluberia
		21. Arambagh
		22. Jhargram
		23. Tamluk
8.	Sikkim	24. Gangtok

Converting district hospitals into medical colleges

1201. DR. PRABHAKAR KORE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that Government proposes to convert district hospitals into medical colleges to boost availability of human resource in the health sector in the third phase of the Centrally sponsored scheme;

(b) if so, the status of the hospitals approved in the 1st and 2nd phase of the Centrally sponsored scheme, State-wise; and

(c) the list of district hospitals proposed for conversion into medical colleges in Karnataka State in the third phase and details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) to (c) The Ministry of Health and Family Welfare is implementing a Centrally Sponsored Scheme namely 'Establishment of new Medical Colleges attached with existing district/referral hospitals' with fund sharing between the Central Government and States in the ratio of 90:10 for NE/special category States and 60:40 for other states. No proposal for Phase-III of this scheme has so far been approved.

Under Phase-I and II of the scheme, 82 districts hospitals in 21 States/UT were identified to establish new Medical Colleges attached with existing district/referral hospitals. Out of these, 39 have become functional. List of districts/medical colleges identified/approved under Phase-I and Phase-II of the Scheme is enclosed at Statement-I and II respectively [Refer to the Statement appended to the Answer to USQ No. 1200 (Part (a) to (c)].